

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

The following Committee is hereby constituted, with immediate effect :-

Name of the Committee	Name of Judicial Officers	Designation
Committee to formulate the necessary modalities for the post of Principal Counsellors/Counsellors for the Family Courts, with regard to qualification as well as service conditions and mode of appointment.	Sh. Vinay Kumar Khanna, Principal Judge, Family Court (West)	Chairperson
	Sh. Sanjay Garg-II, Judge In-Charge, Mediation Centre, Tis Hazari Court	Member
	Sh. Murari Prasad Singh, Judge, Family Court (Central)	Member

(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)
Delhi

No. 25340 - 25370 /F.1(3)/Gaz/2024

Dated 16 APR 2024

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
1. The Principal District & Sessions Judge, all Court complexes/Rouse Avenue Court, Delhi/New Delhi.
2. The Principal Judge, Family Court (HQ), Dwarka, New Delhi.
3. The Officers concerned.
4. The AO(J)/Branch In-Charge, Administration Branch-I (Central), with the direction to pursue the matter with the said committee.
5. The AO(J)/Branch In-Charge, Admn.II-III, Recruitment Cell, Accounts Branch, (Central), Tis Hazari Court, Delhi.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Court, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)

Delhi